GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:6258 ANSWERED ON:04.05.2010 STREAMLINING OF NATIONAL PERMIT SYSTEM Majhi Shri Pradeep Kumar;Ramasubbu Shri S.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether a committee constituted to look into the issue of streamlining of National Permit system in the country has recommended the collection of a lumpsum amount for vehicle to ply under National Permit;

(b) if so, whether the Union Government has received comments from the States for implementation of the said recommendation; and

(c) if so, the details thereof and the reaction of the various States thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) The Government had constituted an Empowered Committee of State Transport Ministers under the chairmanship of Hon'ble Transport Minister, Government of Rajasthan to evolve a new composite fee regime for National Permit vehicle to operate throughout the country. The Committee has recommended that the composite fee for the National Permit may be levied at the rate of Rs. 15000/- per annum per truck authorizing the permit holder to operate throughout the country and also suggested a formula for distribution of composite fee among the States/UTs.

(b)&(c) The recommendations of the Empowered Committee were discussed in the 33rd (Special) meeting of Transport Development Council on 16.4.10. The States have agreed to accept the recommendations of the Committee.